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No. 134, Port Blair, Friday, June 19, 2015

**ANDAMAN AND NICOBAR ADMINISTRATION
SECRETARIAT**

NOTIFICATION

Port Blair, dated the 19th June, 2015

No. 117/2015/F.No.4-118/2014/(Panch.).— In exercise of the powers conferred by Section 202 of the Andaman and Nicobar Islands (Panchayats) Regulation, 1994, I, Lieutenant General (Retd.) Ajay Kumar Singh, Lieutenant Governor (Administrator), Andaman and Nicobar Islands hereby publish the draft Rules to amend the Andaman and Nicobar Islands (Panchayats) (Preparation of Electoral Rolls and Conduct of Elections) Rules, 1995 under Chapter - I, Sub-Section (6) of Section (2) (Notified vide Andaman and Nicobar Gazette Notification No. 56/1995, dated 23.03.1995) and in supersession of Notification No. 31 of 2015 dated 11.03.2015 for inviting objections and suggestions, if any, to these Rules from all concerned:—

Objections and suggestions, if any, on this amendment Rules may be furnished to the Secretary (RD/Panchayat), Andaman and Nicobar Administration within a period of 7 days from the date of publication of this Notification.

Amendment

- (i) These rules may be called the Andaman and Nicobar Islands (Panchayats) (Preparation of Electoral Rolls and Conduct of Elections) (Amendment) Rules, 2015.
(ii) They shall come into force on the date of their publication in the Official Gazette.
- In the Andaman and Nicobar Islands (Panchayats) (Preparation of Electoral Rolls and Conduct of Elections) Rules, 1995 under Chapter - I, the following is substituted by replacing the existing definition under Sub-Section (6) of Section (2) :-

"The Deputy Commissioner means the Deputy Commissioner of respective district for the purpose of these Rules.

Provided that Campbell Bay Tehsil of Nicobar District shall be the part of South Andaman District for the purpose of Andaman and Nicobar Islands (Panchayats) (Preparation of Electoral Rolls and Conduct of Elections) Rules, 1995."

By order and in the name of the Lieutenant Governor,
Andaman and Nicobar Islands.

Sd./-
Assistant Secretary (Panchayat)